

DIVISION BENCH  
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ASSAM KERALA ROADWAYS PVT LTD VS KOHINOOR PAPER AND NEWSPRINT PRIVATE LIMITED.</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr. K.C. Garg, Adv. ] For the Petitioner

Ms.Sunita Agarwal, Adv. ]

Mr.Priyadarshan Kumar, Adv. ] For the Liquidator of Kohinoor Paper and Newsprint  
Pvt. Ltd.

**ORDER**

1. Ld. Counsel for the parties present.
2. An IA filed by the Liquidator in connection with this matter is Reserved for Orders before the Bench-II.
3. At request, post this matter on **17.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**